

The output from the Station was low during the last two years mostly because the unit outages for refuelling had to be extended for carrying out certain modifications in the reactor internals, due to deficiencies noticed during the refuelling operations. These repairs were completed sometime back and the output of Tarapur Atomic Power Station during 1973 will be much higher and closer to its rated capacity.

185. [Transferred to the 2nd March, 1973].

186. [Transferred to the 28th February, 1973].

#### CHANGE IN PRESENT SYSTEM OF FILM CENSOR

187. SHRIMATI LAKSHMI  
KUMARI CHUNDAWAT:  
SHRI SWAISINGH SISODIA:

Will the Minister of INFORMATION BROADCASTING be pleased to state:

(a) whether Government propose to make radical changes in the present system of film censor; and

(b) if so, the main features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) and (b) The major recommendations of the Enquiry Committee on Film Censorship relate to the re-organisation of the Board of Film Censors and certain certification procedures. A Bill to this effect is proposed to be introduced during the current Session of the Parliament.

#### LOCATION OF PUBLIC SECTOR INDUSTRIES

188. SHRI A. G. KULKARNI: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether it is a fact that the following eight public sector industries which were to be located in

Maharashtra have now been located outside that State:

1. Compressors and Pumps,
2. Railway wagons,
3. Heavy Plates and Vessels,
4. Foundry Forge,
5. Small Car-project,
6. Indian Telephones long distance transmission equipment project,
7. Tele-communications Cable Factory;
8. Electronics;

(b) whether any complaints have been received from Maharashtra State about the change in location; and

(c) if so, the details thereof?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) to (c) The information is not readily available. It will be collected and placed on the Table of the House.

#### PRODUCTION OF ELECTRONICS

189. SHRI SARDAR AMJAD ALI:  
SHRI N. R. CHOUDHURY:  
SHRI K. B. CHETTRI:  
MISS SAROJ PURUSHOT-  
TAM KHAPARDE:  
SHRI KALI MUKHERJEE:  
SHRI SHYAM LAL GUPTA:

Will the Minister of ELECTRONICS be pleased to state:

(a) the comparative data of different States in the field of production electronics all over the country;

(b) whether the total production is sufficient to meet the domestic needs of the country;

(c) if not, what steps Government have taken to stem production of the same; and

(d) whether Government propose to rationalise the production?

THE MINISTER OF ELECTRONICS (SHRI K. C. PANT): A statement is laid on the Table of the House.

#### STATEMENT

(a) An approximate comparative data of the production of electronic items in the different States is given below:—

*Mysore (Above 30 per cent)*

The bulk of the production is in two public sector undertakings, Bharat Electronics and Indian Telephone Industries.

*Maharashtra*

Bulk of the production is in companies with substantial foreign equity.

*Andhra Pradesh (Between 10 per cent and 30 per cent)*

Bulk of production in two public-sector undertakings, Electronics Corporation of India and Hindustan Aeronautics Ltd.

*West Bengal (Between 5 per cent and 10 per cent)*

Production primarily in companies with substantial foreign equity.

*Rajasthan*

Production primarily in public-sector undertakings, Instrumentation Ltd.

*Tamil Nadu*

Production primarily in Hindustan Teleprinters.

*Haryana*

*U.P.*

*Delhi*

*Less than 1 per cent*

Rest of the States and Union Territories.

(b) and (c) The production of entertainment electronic equipment

(Radios, TV, Tape Recorder, Sound Equipment etc.) is adequate to meet the domestic demand and also to enable exports to be done. Production in these items is below the licensed capacity. Tape Recorders are made primarily by assembling imported components. Suitable measure are being taken to produce the necessary indigenous components.

Professional equipment (both for Defence and Communication) is currently inadequate to meet existing and projected demands. These are primarily being produced by public sector undertakings. A substantial proportion of the purchases is made by Government Departments and Agencies funded by Government. Their demand is, therefore, related to allocations made in the Five Year Plans. A Task Force appointed by the Planning Commission is currently estimating the likely demand for various electronic and communication equipment in a variety of fields in the Fifth Five Year Plan period. A demand profile is expected to emerge from the deliberations of the Task Force.

(d) Electronics is an industry which is considered suitable for equitable distribution throughout the country. However, in a number of states, the industry has yet to develop fully as can be seen from the table above. The Electronics Commission is actively assisting State Governments in setting up special development committees to examine the ways in which the industry can be set up in respective states particularly in the small scale sector by technical entrepreneurs. Such Committees have been formed in West Bengal and Kerala, while some other states are in the process of forming similar Committees. The Electronics Commission is also providing financial assistance for setting up Testing and Development Centres in each state which are expected to materially help in increasing both the quantity and quality of production in this area. Special preference is being given in the matter of licensing new units to those who wish to establish such units

in backward areas. The Department of Electronics is keeping in constant touch with various State Governments through officers specially designated for this purpose so as to advise and assist in the total planning of the growth of Electronics in the various states as well as in the establishment of individual projects.

**LOSS TO LIFE AND PROPERTY  
DUE TO MULKI TROUBLE IN  
ANDHRA PRADESH AND  
MYSORE**

190. SHRI DWIJENDRALAL SEN  
GUPTA:

SHRI SUHRID MULLICK  
CHOUDHURY:

SHRI SALIL KUMAR  
GANGULI:

SHRIMATI SAVITA BEHEN:

SHRI GANESHI LAL  
CHAUDHARY:

SHRI O. P. TYAGI:

SHRI P. S. PATIL:

SHRI THILLAI VILLALAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the extent of loss of life and public property in the wake of Mulki Rules trouble in Andhra Pradesh and Mysore; and

(b) whether Government propose to reconsider its decision taken earlier in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) According to the information received from the Government of Andhra Pradesh, 68 persons have been killed in the disturbances connected with the Mulki Rules agitation in the State, so far. The value of loss of property is being ascertained. Information from the Government of Mysore is awaited.

(b) Government are most anxious to bring about an expeditious return to normalcy and satisfactory solutions to the problems agitating the minds of the people of Andhra Pradesh.

191. [Transferred to the 6th March, 1973].

**STARTING OF SMALL INDUSTRIAL  
UNITS BY GOVERNMENT**

192. SHRI SITARAM KESRI: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether Government have decided to launch two lakh small industrial units with a view to providing jobs to the unemployed in the country;

(b) if so, the sectors in which the units would be started; and

(c) the area in which the new units would be launched?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) and (c) The proposal drawn up by the Small Scale Industries Development Organisation envisages possibilities for creation of 2 lakh new units during the Fifth Five Year Plan period in the Rural Industries Project areas, Backward areas and other Growth Centres.

(b) Sector-wise details are being worked out.

193. (Transferred to the 27th February, 1973).

**COMMITTEE TO SCRUTINISE PRO-  
POSALS INVOLVING FOREIGN  
COLLABORATIONS**

194. SHRI KOTA PUNNAIAH:

SHRI N. JOSEPH:

SHRI V. R. PARASHAR:

SHRIMATI VIDYAWATI  
CHATURVEDI:

SHRI A. G. KULKARNI:

SHRIMATI SATYAVATI  
DANG:

SHRI KRISHAN KANT:

SHRI S. B. BOBDEY:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether Government propose to appoint a Committee to scrutinise